

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**PRINCIPAL BENCH**

**Item No. 9**  
**(IB)-441(PB)/2018**

**IN THE MATTER OF:**

Bank of India

.... Applicant/petitioner

Vs.

M/s. Advance Navotpad Surfactants Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code,2016 (Liq.)**  
**Order delivered on 05.05.2021**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. KAPAL KUMAR VOHRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator:-

Sarwar Raza and Ms. Ishita Sharma, Advs.  
Mr. Arnab Chakraborty, Adv. for Grow  
Irrigation Pvt. Ltd.  
Mr. Ayush Puri, Adv.

**ORDER**

**IA2028/2021**

The Applicant is directed to issue notice to the Respondent.

List the matter for hearing on **02.06.2021**.

**SD/-**  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

**SD/-**  
**(KAPAL KUMAR VOHRA)**  
**MEMBER (TECHNICAL)**

05.05.2021  
VINEET